

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 124
(CAA)-27/(ND)/2021

IN THE MATTER OF:

Nikunj Foods Pvt. Ltd. And Ratnakar Dealtrade Pvt. Ltd.**Applicant**

Order under Section 230-232.

Order delivered on 29.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the OL

: Ms. Hemlata Rawat, Adv.

ORDER

Learned Counsel for RD seeks and is granted time to file report.
Learned Counsel for the petitioner states that OL report has already been
received. None appears for the Income Tax Department.

List on 07.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)